(14)

**Division Bench** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th August, 2017, 10.30 A.M.

Name of the Company Under Section		Surendra Kumar Joshi -Versus- Rei Agro Limited 9 IBC		
.1.	DRIPTO	MAJUMDAR, Adv.	} Corporate debton	Dagiunda 18/8/17
2.	KIRAN KANISHK	SHARMA, Arcs KHETAN, Adv		Kram Shall
1.	Amrila	Pandy	g operational business	18/8/1.

## ORDER

Ld. Counsels for the RP, operational creditor and the corporate debtor are present.

Ld. Counsel for the RP submitted that he has moved an application for extension of time. RP is directed to remain present in Court in person.

List the matter on 22/08/2017 for arguments along with the IA.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)